F. No. J-11017/34/2023-JUDICIAL Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated the 2\ December, 2023

ORDER

With reference to this Department's Orders, as mentioned under column-IV in table below, the personal details of following Panel Counsel, whose names figure in the respective orders for the courts / categories, as mentioned under column-III, stand corrected / changed as mentioned under column-VI:

SI. No.	Name of Advocate representing (S/Shri)	Name of court and category of panel	Detail of order of empanelmen and Sl. No. of Advocate thereir	Personal details as mentioned in the order and need correction/	Personal details stand corrected / / / / / / / / / / / / / / / / / / /
1	II	III	IV	V	VI
1.	Naveen Kumar	Supreme Court of	J-11017/23/2023 Judicial(1) dated 07.10.2023 Group 'A' Panel at SI. No. 12	Name : Naveen Kumar Enrollment: D/79/1999	Name:Navin Kumar Enrollment: D/79/1999-R
2.	Rahul Verma	for the High Court of Punjab and Haryana	List 'B' at Sl. No.41	Enrollment: P/3473/2021 Address: 2435-A, Mundi Complex Sector 70, Mohali, Punjab.	Enrollment: PH/3473/2021 Address: #507,Block -C, Cooperative Homz, Sector- 91 , Mohali
3.	Amit Chopra	for The	l-11017/23/2023 Judicial(4) dated 07.10.2023 At Sl. No. 13	Mob: 9471844002	Mob: 9417844002
4.	Suchit f Talukdar C	Court of		Name: Suchit ālukdar	Name Sachit Talukdar

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K. P. 5. Kaylashnatha Pillay	J-11016/3/2022 Jud Group 'A' dated 02.05.2022 Panel for at SI. No. 14 and Supreme J-11018/1/2019 Court of Judicial India dated 07.03.2019 at SI. No. 1	Kaylashnatha Pillay Address: 116, Supreme Enclave	Name: Dr. K.P. Kylasanatha Pillay Address: Kylas Associates, Tower 4, Flat No. 1, Supreme Towers, NOIDA Sector 99, Uttar Pradesh -201303
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- Except the correction / change as mentioned under column-VI in the table above, 2. rest of contents of the aforesaid Orders, remain same.
- Hindi version of this order will follow. 3.

Deputy Legal Adviser

Copy (through email) to:-

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.

- 2. PSO to Law Secretary/PSO to Additional Secretary (RSV)/PSO to Additional Secretary (RM)/Sr. PPS to Additional Secretary (ARR)/Sr. PPS to JS&LA (SA).
- Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi. Shri Satya Pal Jain, ASGI, High of Panjab & Haryana

The Registrar, High Court of Delhi.

- 6. The Incharge, Central Agency Section, Supreme Court of India, New Delhi
- The Incharge, Litigation (High Court/CAT) Section, High Court of Delhi, New Delhi.

8. The Incharge, Branch Secretariats, Kolkata.

- Shri Mukesh Goyal, Standing Govt. Counsel, Firozpur, Punjab.
- 10. The Govternment Counsel/ Panelist mentioned in the table above.
- 11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.

12. Official / Spare copies.

(Kumar Gaurav) Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in

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